

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES, AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c) The subject 'public order' and 'police' are included in the State list of the VIIIth Schedule to the Constitution. The State Governments are primarily responsible for improving the working of the police. The Government of India are providing financial assistance to the State under the scheme of modernisation of State police forces for incurring expenditure under the items like mobility, wireless equipment, scientific aid for investigation, training equipment and computerisation, of crime records.

The following amount was released to develop the police communication system in Andhra Pradesh for each year :—

Year	Amounts) (Rs. in lakhs)
1984-85	21.45
1985-86	21.45
1986-87	22.00

(d) and (e) The proposal regarding equipping Andhra Pradesh police with microwave system of communication has to be prepared by the State Government. No such proposal has been received by the Government of India from the State Government.

Fencing along Assam-Bangla Border

782. SHRI CHINTAMANI JENA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the latest position in regard to the fencing of the Assam-Bangladesh border which was stopped earlier ;

(b) the approximate cost involved ; and

(c) by when the work is expected to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) So far as Assam-Bangladesh border is concerned, it has been decided to construct a

jeepable road as well as to erect a barbed wire fence all along the international border in this sector. Survey work for construction of road and fence is almost complete and road construction work has been taken up.

(b) According to initial estimates, the entire work along Indo-Bangladesh border will cost approximately Rs. 371.76 crores.

(c) The project for construction of road/fence along Indo-Bangladesh border is being taken up in two phases and each phase is likely to take about five years.

Agro Climatic Zones

783. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the Minister of PLANNING be pleased to state :

(a) whether the Planning Commission has identified some agro-climatic zones for their agricultural development ;

(b) if so, the names of those agro-climatic zones ; and

(c) the details of the schemes prepared for the development of those agro-climatic zones ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM) : (a) Yes please.

(b) The names of the agro-climatic zones identified are as follows :—

1. Western Himalayan Region
2. Eastern Himalayan Region
3. Lower Gangetic Plain Region
4. Middle Gangetic Plain Region
5. Upper Gangetic Plain Region
6. Trans-Gangetic Plain Region
7. Eastern Plateaus and Hill Regions
8. Central Plateau and Hills Region
9. Western Plateau and Hills Region
10. Southern Plateau and Hills Region
11. East Coast Plains and Hills Region
12. West Coast Plain and Ghats Region

13. Gujarat Hills and Plain Region
14. Western Dry Region
15. Island Region

(c) The details of the schemes for the development of the above zones are being worked out.

Lower General Investment in West Bengal

784. SHRI BASUDEB ACHARIA : Will the Minister of PLANNING be pleased to state :

(a) whether share of Central investment in West Bengal has come down to six per cent against 12 per cent in 1970 ;

(b) whether the credit-deposit ratio in West Bengal also registered a fall from 62 per cent to 50 per cent as against the national average of 65 per cent in the same periods ; and

(c) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM) : (a) The figures of Statewise Central investment are not maintained in the Planning Commission, as Plan investment by the Centre covers a wide range of both infrastructural and social welfare services. However, Planning Commission has worked out in consultation with the various Ministries, estimates of statewise expenditure of the central plan for the Sixth Five Year Plan 1980-85.

As central plan investment is neither planned nor accounted for Statewise, some assumptions have been made in attempting such a break up. Therefore, in view of the multiplicity of sources and the various assumptions made for this exercise, the figures so compiled at best give only a dimensional appreciation of the situation. A statement giving these figures statewise is given below.

The statement shows that the share of the Central Investment in West Bengal during the Sixth Plan was 6.04 per cent. Regarding investment in 1970, Planning Commission does not have any information.

(b) At the end of 1986 the Credit/Deposit ratio of all scheduled Commercial Banks in West Bengal was 50.2 against the All India average of 63.

(c) There has been a general decline in the credit/deposit ratio at the All India level also from 75.9 in 1970 to 63 in 1986. However, the declining trend in West Bengal is comparatively sharper because in the initial years Calcutta was the only developed metropolitan Centre which used to sanction credit for the entire North Eastern Region as well as for the adjoining States. New Banking infrastructure has developed in other areas which fall outside that of West Bengal. To some extent, industrial sickness, power shortage and problem of industrial relations affecting industrial growth, were also responsible for the decline in advance sanctioned.

Statement

Statewise distribution of Central Plan Expenditure during Sixth Five Year Plan (1980-85)

(Rs. in crores)

States/U.Ts.	Amount	Percentage
1	2	3
1. Andhra Pradesh	5404.57	9.37
2. Assam	2190.07	3.80
3. Bihar	4162.40	7.22
4. Gujarat	3130.33	5.43